

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**SUO MOTU W.P.(C) PIL No.6976 of 2014**

***The Registrar (Judicial), Orissa High Court, Cuttack*** .... ***Petitioner***

*-versus-*

***Government of Odisha and others*** .... ***Opposite Parties***

Mr. Debakanta Mohanty, AGA for State,  
Mr. B. P. Tripathy, Advocate for Opp. Party No.7 and  
Mr. P. S. Nayak, Advocate for Opp. Party No.13

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE M.S. RAMAN**

**ORDER  
02.01.2023**

**Order No.**

09. 1. As a last chance, learned Additional Government Advocate for the State is permitted to file the affidavit in terms of the order dated 23<sup>rd</sup> August, 2022 on or before 6<sup>th</sup> February, 2023.
2. List on 14<sup>th</sup> February, 2023.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(M.S. Raman)***  
***Judge***

*M. Panda*